

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1705
(TO BE ANSWERED ON 27.07.2016)

VACANCIES IN CBI

1705. SHRI JITENDRA CHAUDHURY:

Will the PRIME MINISTER be pleased to state:

- (a) whether 1,531 posts are lying vacant in the Central Bureau of Investigation (CBI) and if so, the details thereof;
- (b) the number of cases pending with CBI including foreign investigation due to man power shortage during the last two years and the current year; and
- (c) the action the Government has taken in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): 1531 posts were lying vacant in CBI as on 01.04.2016. The detail of the same is as under:-

Cadre	Sanctioned Strength	Actual Strength	Vacancy
Executive	5000	3957	1043
Legal	370	267	103
Technical	162	97	65
Ministerial	1672	1378	294
Canteen posts	70	44	26
TOTAL	7274	5743	1531

(b): No specific number of cases can be attributed to man power shortage. With effective use and optimal deployment of existing personnel, the vacancies have not affected the performance of the CBI adversely. Year-wise details of pending cases including foreign investigation in CBI are as under:-

Date as on	Number of cases pending investigation
31.12.2014	1004
31.12.2015	1113
30.06.2016	1286

(c): The number of vacancies at various levels keeps changing from time to time. It is the endeavour of Central Government as well as CBI to fill up vacant posts expeditiously. To fill up the vacancies Government takes various steps as and when necessary to ensure that vacancies are filled up speedily. Some of the steps are as under:

Contd.....2/-

- i. Proposals for induction of officers at senior level in CBI complete in all respects are placed before the CBI Selection Committee for consideration without delay and on priority basis.
- ii. Power has been delegated to Director, CBI for extending of deputation in respect of Inspectors in CBI for the 9th and 10th year and also for extension to 6th, 7th and 8th year which at present is approved by a Committee consisting of 3 members.
- iii. Approval has been conveyed to CBI for filling up of vacancies for Dy. SP through Limited Department Competitive Examinations (LDCE).
- iv. CBI has been exempted from consultation with UPSC for recruitment to the post of DSP for a period of 3 years.
- v. The requisition for 410 posts viz Assistant Public Prosecutors, Sub-Inspectors, Stenographers Grade II, Lower Division Clerk, and Multi Tasking Staff has been made to UPSC/SSC, besides appointment of 60 Public Prosecutors and 12 Assistant Public Prosecutors. Requisition for the posts of 102 inspectors and 202 constables has been made to CPOs/ State Governments.
